

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Haniffsab Ukkall
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 2/2012 (SETTLEMENT)		Balamma Vs Sri chikkanna	S.B. Nil
2	O.S. 21/2017 (OBJECTIONS) IA/1/2017		G R Kemparaju Vs Padma	D Krishnappa
3	O.S. 25/2017 (ADDITIONAL ISSUES)		Mallamma Vs Munimallaiah	K M Srinivas
4	O.S. 45/2019 (OBJECTIONS) IA/1/2019		Ganganna.M. Vs Gangadharaiiah	Thimmaiah M
5	R.A. 87/2019 (OBJECTIONS)		Sannasiddappa Vs H.P.Kempanna	Arun C S
6	O.S. 41/2020 (SUMMONS) IA/1/2020		Jayamma Vs Bhagyamma	G P Malikarjunaiah
7	O.S. 81/2020 (SUMMONS)		Siddamma Vs Thimmaraju	Nagaraju D
8	R.A. 77/2019 (ARGUMENTS)		G.M.Venkaresh Vs G.T. Thimmappa	B Balaji
ARGUMENTS BY ADV. RESPONDENT				
9	R.A. 115/2019 (ARGUMENTS)		Raziya Begum Vs Abdul Jabbar	T H Kumar
10	R.A. 111/2019 (ARGUMENTS)		Shivagangamma Rep.by her SPA Holder Husband B.V.Mahadevaiah Vs Ambikamma	S R Ramakrishnaiah
11	O.S. 13/2020 (STEPS) IA/1/2020		P.S.Bindu Vs Kashi Vishwanatha Rao	H D Basavaiah H D Basavaiah
12	O.S. 17/2020 (Written statement)		Honnamma Vs Dasanna	H N Devaraja
13	M.V.C. 663/2020 (Written statement)		Subbarao Vs Gurudeva.H.S	Ravi Kiran B
14	O.S. 101/2020 (S S TO DEFENDANTS)		Devaraju R Vs Rajashekharaiah H S	T G Shadakshari

11.00 AM to 02.00PM

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 3/2016 (COMMISSIONER WARRANT)		Doreswamy K.T. Vs K.T. Sanjeevamurthy	H N Devaraja
16	O.S. 91/2018 (SETTLEMENT)		Dasappa Vs Siddamma Alias Siddalakshmmamma	Nagaraju D
17	M.V.C. 604/2019 (SETTLEMENT)		Lingaraju.A.S. Vs Mallikarjunaiah	Dakshina Murthy.M.
18	M.C. 84/2019 (FOR CONCILIATION)		Sammathi.K alias Anjana.K Vs Nil	D Manjunatha
19	O.S. 1/2020 (SETTLEMENT) IA/1/2020		Kodappa Vs Doddahanumalah	K.G Narayana
20	O.S. 123/2019 (EVIDENCE)		Thimmappa Vs Narasamma	Rajakumar K.
CROSS EXAMINATION OF PW				
21	O.S. 17/2017 (EVIDENCE)		G V Ahalyadevi alias Honnagangadevi Vs C.M.Venkatesh Gowda	Nagendra H.S.
22	O.S. 31/2018 (EVIDENCE) IA/1/2018		Kiran Kumar M.S. Vs Venkatesh	K R Pandurangalah
23	Misc 10/2018 (EVIDENCE)		Ranganathaiah Vs Rangamma	C G Sathyanarayan
FURTHER EVIDENCE FOR PLNTF				
24	M.V.C. 352/2019 (EVIDENCE)		Vijay Kumar Vs Basavaraju	Nandeeshaiiah
PLNTF EVIDENCE				
25	M.V.C. 342/2018 (EVIDENCE)		Rangaswamaiah C.R. Vs Mahadeva K.G.	M.S. Chandrashekhar
26	O.S. 39/2020 (EVIDENCE)		A.P. Jwalanna Vs Gurusiddaiah	S K Bommalingeshwara
27	O.S. 65/2020 (EVIDENCE)		Siddaiah Vs Lingappa	N Sadashivaiah

Items listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 404/2019 (For charge)		State By Gubbi Police Vs Siddegowda	APP. T.Rakhi
2	C.C. 551/2015 (APPEARANCE OF ACCUSED)		The PSI Gubbi Vs Shankar Solanki @ Shankar 25 years	
3	C.C. 357/2016 (ARGUMENTS)		State By Gubbi Police Vs Jayamma	APP. M.Muniraja
4	C.C. 564/2018 (JUDGEMENT)		State By Gubbi Police Vs Krishnaiah Alias Kenchaian	APP. T.Rakhi
11.00 AM to 02.00PM				
5	C.C. 120/2015 (EVIDENCE)		Gubbi police station Vs Somashekhara 32 years	
6	C.C. 210/2017 (Witness summons to C/W)		State By Gubbi Police Vs Hucchaiah	APP. M.Muniraja
7	C.C. 634/2017 (Witness summons to C/W)		State By Gubbi Police Vs Chandrappa	APP. T.Rakhi
8	C.C. 636/2017 (Witness summons to C/W)		State By Gubbi Police Vs Hanumantharaya	APP. T.Rakhi
9	C.C. 640/2017 (Witness summons to C/W)		State By Gubbi Police Vs Narasimhamurthy	APP. T.Rakhi
10	C.C. 298/2018 (Witness summons to C/W)		State By Gubbi Police Vs Amjad Pasha	APP. T.Rakhi
11	C.C. 361/2018 (Witness summons to C/W)		State By Gubbi Police Vs Mahamed Alimulla	APP. T.Rakhi
12	C.C. 485/2018 (Witness summons to C/W)		State By Gubbi Police Vs Mahalingaiah	APP. T.Rakhi
13	C.C. 516/2018 (Witness summons to C/W)		State By Gubbi Police Vs Harisha	APP. T.Rakhi

Cases listed below are adjourned due to Covid 19

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 6/2017 (SETTLEMENT)		Ranjith Vs Shivalingaiah	N A Chakravarthy
2	FDP 6/2017 (OBJECTIONS)		Nagarajegowda Vs Byataramegowda	Arun C S
3	R.A. 50/2018 (SETTLEMENT) IA/3/2019 IA/1/2019 IA/2/2019		Rajanna Vs Shankarappa	Chintamani Ramasharma Balasubrebamanyam
4	M.C. 10/2019 (FOR CONCILIATION) IA/1/2019		Manjula T Vs Nil	Ksheerkumarswamy
5	M.V.C. 260/2019 (SETTLEMENT)		Siddappa Vs C.Basavaraju	S.Ranganatha
6	R.A. 64/2019 (ENQUIRY) IA/1/2019		Rajamma Vs M.Gowramma	S Ranganatha
7	EX 145/2019 (SETTLEMENT)		Indramma Vs The Manager, National Insurance Co.Ltd	Shivakumaraswamy S N
8	M.V.C. 416/2020 (NOTICE TO RESPONDENTS)		Gangamma Vs The Cholamandalam M.S General Insurance Co.Ltd	S.Ranganatha
9	M.C. 38/2020 (FOR CONCILIATION)		K P Rajanna Vs Nil	A M Ramaiah
10	O.S. 70/2020 (OBJECTIONS)		M S Rudresh Vs M N Shivalingappa	B V Rajeev
11	M.V.C. 569/2019 (NOTICE)		Venkatesh Vs Dayananda	T.R.Chikkaranganna
12	O.S. 6/2018 (CROSS OF PW 1-3) IA/1/2018 IA/6/2019		Ranjitha Vs Manchaiah	T K Udaykumar
13	O.S. 12/2019 (STEPS)		Kamma Vs Somalingaiah	S R Ramakrishnaiah
14	O.S. 188/2019 (Written statement)		T.R.Shambhulingappa Vs Gowramma	P Prasannakumara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 22/2020 (Written statement) IA/1/2020		B.E. Shivanna Vs Rangaswamy	B.V.Bojiah
16	O.S. 50/2020 (S S TO DEFENDANTS)		Shivanna S.C. Vs Chickkamma	K G Narayana
17	O.S. 56/2020 (Written statement)		Nagaraju Vs Mullakattegowda	H N Devaraja
18	O.S. 96/2020 (S S TO DEFENDANTS)		Manjula Vs Jayamma	K M Srinivas
19	O.S. 100/2020 (S S TO DEFENDANTS)		Sannakamaiah Vs Lakshamma	N A Chakravarthy
20	O.S. 104/2020 (S S TO DEFENDANTS) IA/1/2020		Shabeena Taj Vs Mubeena Taj	G.Sajjad Ahmed
11.00 AM to 02.00PM				
21	AIR.MISC. MVC 3/2020 (NOTICE)		Premkumar.V.S Vs Shivakumar Swamy	a
22	R.A. 28/2020 (NOTICE) IA/1/2020 IA/2/2020		Nagaraju Vs B Shivananjappa	T G Mahesh
23	M.A. 8/2020 (NOTICE)		Range Forest Officer Vs Anusuyamma	Assistant Government Pleader
24	M.A. 10/2020 (NOTICE) IA/1/2020 IA/2/2020		Prathibha Vs Shanthala	Arin C S
25	M.V.C. 1396/2018 (HEARING)		Yatheesh.R.C. Vs Janardhana R.	Narasimhamurthy
26	M.C. 44/2018 (EVIDENCE)		Chethan Kumar Vs Padma alias Doddamma	Nandeeshalah
27	M.C. 4/2019 (EVIDENCE)		H.C.Kempegowda Vs G.H.Savitha	B S Madhusudhan
28	M.V.C. 890/2019 (EVIDENCE)		Narayanaswamy J.L. Vs Babu.G.K	Hanumantharaju C N

PLNTF EVIDENCE

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 74/2018 (EVIDENCE) IA/1/2018		Nanjamma Vs Huchamma	Neelanjanappa
30	O.S. 14/2019 (EVIDENCE) IA/4/2019 IA/3/2019		Sarojamma Vs Suvarnamma	Nandeeshaiiah
31	M.V.C. 871/2018 (ARGUMENTS)		Nagaraju K.B. Vs Chikkanna V.	B.S.Madhusudhan
32	O.S. 2/2019 (ARGUMENTS) IA/3/2019 IA/5/2019		Shankarappa Vs Shankaramma	B S Yogeesh
33	R.A. 36/2019 (ARGUMENTS)		Siddagangamma Vs Keshavamurthy	Chintamani Ramasharma Balasubrahamanyam
34	R.A. 50/2019 (ARGUMENTS)		Nanjappa Vs Gowramma	N Sadashivaiah
35	R.A. 86/2019 (ARGUMENTS)		Chikkanna Vs Thimmakka	Chintamani Ramasharma Balasubrahamanyam
36	R.A. 100/2019 (ARGUMENTS)		Thimmamma Vs Lakshmmamma	Prasanna Kumar
37	R.A. 112/2019 (ARGUMENTS) IA/1/2019		Giddaiah Vs Sudharshan	S R Ramakrishnaiah
38	O.S. 30/2019 (EVIDENCE)		Bhagyamma Vs Veeranna	K T Prakasha
39	O.S. 164/2019 (EVIDENCE)		Hemavathi Vs Kempamma	Shivakumar K P
40	L.A.C. 243/2016 (ARGUMENTS)		Lakshmmamma Vs Special Land Acquisition Officer	H N Devaraja

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 131/2020 (SUMMONS)		Mahalingaiah T.S. Vs T.S.Lokesh	Prameela M R
2	O.S. 288/2011 (Objection)		Rudramurthy Vs Yogeesh	
3	FDP 29/2017 (Objection)		Boramma Vs Bettaswamy	K M Srinivas
4	FDP 7/2008 (HEARING)		Shivanna Vs Krishnaiah	C.G.Sathyanarayana P.K.
5	EX 8/2013 (STEPS)		M.B.Naik Vs A.T.Krishnappa	Shanthagowda
6	EX 1/2015 (HEAR ON IA)		Mohal lal Vs Jakir	H L Rajashekaraiah
7	O.S. 269/2015 (STEPS) IA/1/2015		Savithramma Vs Malamma	C B Hemantharaju
8	FDP 28/2017 (HEARING)		Thanuja Vs Siddagangamma	S Basavarajaiah
9	O.S. 267/2020 (HEAR ON IA)		Hanumanthaiah Vs Kinji M. Patel	K Shashikumar Raj Urs
CONCILIATION				
10	O.S. 345/2020 (A.D.R.) IA/1/2020		Padmavathi K.V. Vs G.H. Sathish Kumar	M D Suresh
11.00 AM to 02.00PM				
11	O.S. 267/2019 (SUMMONS)		Rudrappa Vs Rudranamma	Jayarangappa
12	O.S. 299/2019 (SUMMONS) IA/1/2019		Gangamma Vs Shivanna	N Sadashivaiah
CROSS EXAMINATION OF DW				
13	O.S. 317/2011 (EVIDENCE)		Jayaramu Vs Marisiddaiah	
14	O.S. 12/2012 (EVIDENCE)		JAYARAM Vs G.S.JAGADEESH	

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15	O.S. 355/2012 (EVIDENCE)		Huchhamalliah Vs Rangamma	K.M.S.
16	O.S. 133/2014 (EVIDENCE) IA/1/2014		Jayaramu Vs Marisiddiah	SRR
17	O.S. 213/2015 (EVIDENCE)		Lakshamma Vs Venkatamma	Chintamani Ramasharma Balasubrahmanyam

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 330/2016 (FOR NBW)		CHELUR PS Vs Madankumar	
2	C.C. 392/2016 (FOR NBW)		CHELUR PS Vs Chidananda M.N.	
3	C.C. 596/2019 (FOR NBW)		CHELUR PS Vs Nanjaiah	APP Muniraja M
LOK ADALATH				
4	C.C. 451/2015 (A.D.R.)		P.S.I. Chelur Police Station Vs P. Suresha	
5	C.C. 436/2017 (A.D.R.)		CHELUR PS Vs Ningaraju	
6	C.C. 362/2016 (ARGUMENTS)		CHELUR PS Vs Kantharaju	

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesh N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
AWAIT SUMMON/NOTICE				
1	O.S. 216/2020 (SUMMONS)		Shivananjegowda Vs M.N.Kariyanna	Chintamani Ramasharma Balasubrahmanyam
WRITTEN STATEMENT				
2	O.S. 168/2015 (SUMMONS) IA/1/2015		Syed Hafez Vs Gangamma @ Lakshamma	Abdul Munaf
3	O.S. 298/2020 (SUMMONS) IA/1/2020		Ningamma Vs Ramaiah	Chandrashekaraiyah A S
4	O.S. 193/2010 (NOTICE)		Siddamma Vs Lakshamma	C.G.Sathyanarayana
5	O.S. 78/2020 (NOTICE) IA/1/2020		Shivagangamma Vs Shivagangamma	K G Narayana
6	O.S. 386/2020 (NOTICE) IA/1/2020 IA/2/2020		Vrushabendraiah Vs Thrinethra swamy	B R Prabhakarmurthy
7	O.S. 238/2011 (Objection) IA/1/2011		MAHADEVAIAH Vs GANGANNA	S.K.RAMESH
8	O.S. 110/2016 (Objection)		G.Vasanthkumar Vs G.Chandrashekhar	P.M.Pushpavathi
9	O.S. 38/2008 (AWAIT ORDERS)		Bhagyalakshmi Vs Shivamma	K Ksheerakumaraswamy C.R.Balasubrahmanyam
10	O.S. 302/2020 (HEAR ON IA) IA/1/2020		M.D. Kumar Vs The Managing Director	E Hanumantharayappa
CONCILIATION				
11	O.S. 110/2013 (A.D.R.) IA/1/2013		H.M.Shamachar @ Shamanna Vs Veerashekhara char	K R Pandurangaiah K R Krishnamurthy
12	O.S. 252/2011 (EVIDENCE) IA/1/2011		SIDDAPPA Vs SIDDAGANGAIAH	M.DASHINAMURTHY
13	O.S. 227/2012 (EVIDENCE) IA/1/2012		NAGARATHNA S. Vs SHIVALINGAIAH @ SHIVALINGAPPA	T.R.RAJENDRA PRASAD
14	O.S. 135/2013 (EVIDENCE)		Manyatha M.V Vs The Branch Manager	RPK

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15	O.S. 254/2013 (EVIDENCE) IA/1/2013		Nagaraju @ Nagarajaiah Vs Muddaiah	G.Siddaramaiah
16	O.S. 366/2013 (EVIDENCE) IA/1/2013		Hemalatha.N.S Vs Shivanna	C.G.Sathyanarayana
CROSS EXAMINATION OF DW				
17	O.S. 166/2014 (EVIDENCE) IA/1/2014		Siddeshwara Vs A.H.Rajanna	B.Shivakumar
DEFN EVIDENCE				
18	O.S. 322/2014 (EVIDENCE)		Ramaiah Vs GOwramma	S.Ranganath
FURTHER EVIDENCE FOR PLNTF				
19	O.S. 52/2015 (EVIDENCE) IA/1/2015		Gurusiddappa Vs Gurubasavaiah R B	S B
PLNTF EVIDENCE				
20	O.S. 192/2008 (EVIDENCE)		Hanumanthaiah Vs Nanjamma	Abdul Munaff
21	O.S. 101/2009 (ARGUMENTS)		Parameshaiah Vs Gangamma	
22	O.S. 362/2020 (ORDERS) IA/1/2020		B. Shanmukhaiah Vs B.S. Shivanandappa	Arun C S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	CrI.Misc. 14/2018 (Respondent Evidence)		Nandini B.R. Vs Ramesh	samrakshnadikarigalu

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